

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 301 of 2013 in
DFR No. 1589 of 2013

Dated : 4th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Hubli Electricity Supply Co. Ltd. Appellant(s)

Versus

M/s. Parrys Sugar Industries Ltd. Respondent(s)

Counsel for the Appellant(s) : Mr. Shodhan Babu

Counsel for the Respondent (s): Ms. Bhabna Das for R-1

ORDER

I.A. No. 301 of 2013
(Appl. for condonation of delay)

Ms. Bhabna Das takes notice on behalf of Respondent No.1 and seeks some time to file the reply. Accordingly, she is directed to file the same on or before 24.10.2013 after serving copy on the other side.

Post the matter on **31.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson